

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-91/1994(Pt.)/11251/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Rajib Goswami,
P.O., STAT, Assam & Member, MACT No. 1,
Kamrup(M), Guwahati.

Dated Guwahati, the 25th November, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/6196/22 dtd. 23.11.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 25.11.2022**, as prayed for. The Member MACT No. 2, Kamrup(M), Guwahati and in his absence the Member MACT No. 3, Kamrup(M), Guwahati shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-91/1994(Pt.)/11252-11253-1254/A, dated 25.11.2022

Copy to:.

1. The Member MACT No. 2, Guwahati.
2. The Member MACT No. 3, Guwahati.
3. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rao